

for the products of the US drugs and the pharmaceuticals industry against the background of the Act's wide ranging retaliatory powers to block import and/or collect heavy damages from those unauthorisely using US patents, and

(b) if so, Government's reaction thereto?

**THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):** (a) and (b) Patents like other intellectual property rights are covered by Super 301 provision of the US Omnibus Trade and Competitiveness Act of 1988. This law requires the US Trade Representative to identify those foreign countries denying protection of intellectual property rights and market access to US firms re-lying on such protection, and determine which of those countries are "priority countries". In 1989 and 1990 the US Trade Representative did not identify and country as a priority country and therefore, no investigation was commenced against any country. However, the US Trade Representative has placed India on a priority watch list and had called for changes in India law including those relating to patent protection.

Government's reaction which has been conveyed to the US authorities in that its law provide adequate protection for patents.

**Export Target Fixed by Jewellery Export Promotion Council**

8444 **SHRI S BASAVARAJ** Will the Minister of COMMERCE be pleased to state

(a) whether the Gems and Jewellery Export Promotion Council has set up an ambitious export target for 1990-91

(b) if so, the target set up for 1990-91, and

(c) to what extent, it is more in comparison to the exports in 1989-90?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN):** (a) to (c). The Gem and Jewellery Export Promotion Council (GJEPC) has made a preliminary projection that exports from the sector may be of the order of about Rs. 7,000/- crores subject to favourable trading conditions. The provisional export performance during 1989-90 was Rs. 5,444/- Crores.

**Conference on Information and Cinematography**

8445. **SHRI P NARSA REDDY:**  
**SHRI BALASAHEB VIKHE**  
**PATIL:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a two day seminar of Information Secretaries and directors and 20th conference of State Minister of Information and cinematography were held recently in New Delhi,

(b) if so, the salient features of the discussion and the decisions arrived at, if any,

(c) whether Government have felt the need for close interaction between Union Government and States and agencies at the grassroot level to formulate future information policies,

(d) whether there is any proposal to use the made effectively for the transfer of technology in agriculture and rural development in particular, and

(e) if so, the details thereof?